

# **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

-----

## **FIFTY-THIRD REPORT**

(Presented on 13.12.2013)

The Business Advisory Committee held a sitting on Wednesday, the 11<sup>th</sup> December, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- |  |                            |
|--|----------------------------|
| (1) Discussion and Voting on Supplementary Demands for Grants (General) for 2013-14.   | 4 hours                    |
| (2) Consideration of Resolution seeking approval of Notification No. 44/2013-Customs, dated 17.09.2013 issued under Section 8A of the Custom Tariff Act, 1975 (51 of 1975) – Laid on the Table of the Lok Sabha on 6 <sup>th</sup> December, 2013. | May be discussed together. |
| (3) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2013-14.  | 4 hours                    |
| (4) The Administrative Tribunals (Amendment) Bill, 2012.<br><i>(Consideration and passing)</i>   | 2 hours                    |
| (5) The Right of Citizens for Time Bound Delivery of Goods and Services and the Redressal of Their Grievances Bill, 2011.<br><i>(Consideration and passing)</i>  | 3 hours                    |

**NEW DELHI;**  
**11<sup>th</sup> December, 2013**  
**Agrahayana 20, 1935 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**